

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

No. L-1/44/2010-CERC

Date of Order: 29.6.2011

In the matter of:

Determination of POC rates and transmission losses in accordance with Regulation 17(2) of Central Electricity Regulatory Commission (Sharing of Inter State Transmission Charges and Losses) Regulations, 2010

And

In the matter of:

1. National Load Despatch Centre, New Delhi
2. Central Transmission Utility, New Delhi

..... Respondents

ORDER

The Central Electricity Regulatory Commission (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 (hereinafter “Sharing Regulations”) were notified on 15th June 2010. These Regulations shall come into effect from 1.7.2011.

2. The National Load Dispatch Centre as the Implementing Agency has been entrusted with the responsibility for computation of transmission charges and losses under the Sharing Regulations for each financial year. Further, Regulation 17 of the Sharing Regulations provides that the Implementing Agency shall be required to provide the following information consequent to the computation of transmission charges and losses undertaken by it:

- (a) Approved Basic Network Data and Assumptions, if any;
- (b) Zonal or nodal transmission charges for the next financial year differentiated by block of months;
- (c) Zonal or nodal transmission losses data;
- (d) Schedule of charges payable by each constituent for the future Application Period, after undertaking necessary true-up of costs as per these regulations and detailed procedures.

3. As regards the issue of Zonal Transmission Charges differentiated by block of months {Regulation 17(1)(b)}, the Commission, on an application made by the Implementation Agency for removal of difficulties, by order dated 4.4.2011 has issued the following directions:

“20. Implementing Agency has pointed out that the regulation provides for computation of PoC charges and losses separately for five seasons, and for peak and other than peak scenarios. However, they have pointed out that DICs have expressed difficulties in submitting node-wise forecast data for different scenarios, one year in advance. They have also pointed out that the PoC charges for the five seasons, and for peak and other than peak scenarios, are highly volatile and may be difficult to comprehend initially. Therefore, they have proposed that for the initial years, we may have a single scenario for the entire year based on average generation and demand data published by CEA.

21. We are in agreement with the above proposal of Implementing Agency, in view of the fact that many DICs have expressed difficulties in submitting node-wise forecast data for different scenarios, one year in advance. This would however, dilute the representative scenarios, representing the seasonal demand and generation variations and therefore the usage of transmission assets over the year. We, therefore, direct that this relaxation is being given only for the first year and all DICs may gear up to provide the required data within a year.”

4. The Implementing Agency in its letter No. POSOCO/Trans. Pricing/DICs dated 17.6.2011 has submitted following information in compliance with Regulation 17 of the Sharing Regulations:

- (a) Basic Network and load flow data approved by Validation Committee
- (b) Yearly Transmission Charge (YTC) details of ISTS Licensees

- (c) PoC rates and loss percentage computation details
- (d) Assumptions used for computation of PoC rates and Losses
- (e) Schedule of charges payable by each DIC for the year 2011-12
- (f) List of assets of other non-ISTS Licensees whose assets have been certified as being used for interstate transmission by the RPCs (Whose transmission charges have been considered for sharing along with the ISTS)

5. We have carefully examined the basic network data and assumptions, the results of the Load Flow Studies, the yearly transmission charges of the ISTS licensees and the calculation of POC charges for generation and demand zone submitted by the Implementing Agency. We have also examined the calculation of losses on POC basis, average losses, final % losses applicable on generation and demand zones. We find that the calculations submitted by the Implementing Agency have been done as per the Sharing Regulations and Removal of Difficulties orders of the Commission dated 4.4.2011 and 2.6.2011

6. The Commission by its order dated 22.06.2011 for Removal of Difficulties had approved three slabs of POC rates for NEW grid and SR grid and also approved the proposal of the Implementing Agency for slabs in transmission losses. The Implementing Agency after computation of POC rates and transmission losses for each injection and withdrawal zone, has assigned them to different tiers of slabs. We have gone through the details furnished by Implementing Agency and find the same to be in order. We therefore, approve the applicable PoC slab rates for Long Term Access and Medium Term Open Access (MTOA) in ₹/MW/Month and rates for Short Term Open Access (STOA) in paisa per unit for each Generation (injection) zone and Demand(withdrawal) zone as per the details at **Annexure-I** to this order.

7. Similarly, we have examined the details of final PoC losses in percentage for each Generation (injection) zone and Demand (withdrawal) zone and its applicable slab as per slabs approved by the Commission and have found them to be in order. We, therefore, approve the same as per the details at **Annexure –II** to this order. These average slabs for each region shall be applied based on last week's actual Regional Losses.

8. In exercise of power under Regulation 17(2) of Sharing Regulations, we approve the Basic Network, Load Flow, assumptions used for computation of the final POC rates and final transmission losses, the final POC rates and final transmission losses, their fitment into slabs and schedule of charges payable by each DIC for the year 2011-12 computed by Implementing Agency. We also direct the Implementing Agency to publish zonal PoC Rates and zonal Transmission Losses and associated details that will enable a clear understanding of the calculations used for arriving at these rates, along with the underlying network information and base load flows used, in accordance with the Regulation 17(3) of Sharing Regulation.

9. In order to ensure a smooth changeover from the existing system to the new methodology of sharing of transmission charges and losses, we direct that in respect of the applications made for scheduling of bilateral and collective transactions received before the operation of the Sharing Regulations, short-term open access charges would be payable as per Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008 as amended from time to time and for applications received on or after the operation of the Sharing Regulations, the short-term open access charges would be payable as per the Sharing Regulations.

10. The Implementing Agency is directed to endorse a copy of the order to all concerned. The Implementing Agency and Central Transmission Utility shall also give wide publicity to this order through their websites.

Sd/-
(M.DEENA DAYALAN)
MEMBER

Sd/-
(V.S.VERMA)
MEMBER

Sd/-
(Dr. PRAMOD DEO)
CHAIRPERSON

Slabs for PoC Rates- NEW Grid

Name of Entity	Final PoC Rate (Rs./MW/Month)	Long Term and Medium Term Slab Rate (Rs/MW/Month)	Short Term Slab Rate (Paisa/Unit)
Maharastra Inj	139531	100000	14
Rajasthan W	123896	100000	14
DVC Inj	121163	100000	14
Maharastra W	115969	100000	14
Haryana W	113481	100000	14
Chattisgarh Inj	104567	100000	14
Punjab W	103389	100000	14
Uttar Pradesh W	100694	100000	14
Sipat	98955	100000	14
Vindhyachal	97485	100000	14
Madhya Pradesh W	97039	100000	14
Uttarakhand W	94224	100000	14
Teesta	91838	85000	12
Kahalgaon	91731	85000	12
Rihand	90269	85000	12
NER W	85528	85000	12
Farakka	82852	85000	12
Singrauli	81720	85000	12
Delhi Inj	81550	85000	12
NER Inj	79413	85000	12
Korba	79018	85000	12
Orissa Inj	76352	70000	10
Gujarat W	74442	70000	10
Jharkhand W	73350	70000	10
Delhi W	72044	70000	10
Goa-WR W	70427	70000	10
Bhutan	69719	70000	10
Bihar W	66821	70000	10
HP Inj	66515	70000	10
Orissa W	64922	70000	10
Uttar Pradesh Inj	63112	70000	10
Nathpa Jhakri	62641	70000	10
Chamera 1	61891	70000	10

Haryana Inj	61697	70000	10
Chattisgarh W	60524	70000	10
Chandigarh W	59705	70000	10
Sikkim W	56944	70000	10
West Bengal W	56730	70000	10
Gujarat Inj	56557	70000	10
DVC W	56333	70000	10
Jammu & Kashmir Inj	56103	70000	10
West Bengal Inj	55131	70000	10
Tehri	53334	70000	10
Jammu & Kashmir W	52726	70000	10
D&D W	52313	70000	10
Rajasthan Inj	51783	70000	10
DNH W	48773	70000	10
Dadri	48477	70000	10
HP W	43828	70000	10
Punjab Inj	40303	70000	10
Chandigarh Inj	40303	70000	10
Uttarakhand Inj	40303	70000	10
Bihar Inj	40303	70000	10
Jharkhand Inj	40303	70000	10
Sikkim Inj	40303	70000	10
Madhya Pradesh Inj	40303	70000	10
Goa-WR Inj	40303	70000	10
D&D Inj	40303	70000	10
DNH Inj	40303	70000	10

Annexure-I (Continued)**Slabs for POC Rates-SR GRID**

Name of Entity	Final PoC Rate (Rs./MW/Month)	Long Term and Medium Term Slab Rate (Rs/MW/Month)	Short Term Slab Rate (Paisa/Unit)
Andhra Pradesh Inj	311496	110000	15
Karnataka W	142824	110000	15
Tamil Nadu W	97320	95000	13
Karnataka Inj	96840	95000	13
Andhra Pradesh W	86182	80000	11
Tamil Nadu Inj	85761	80000	11
Kerala W	76151	80000	11
Goa-SR W	62819	80000	11
Ramagundam	61748	80000	11
Injection from Talcher	58011	80000	11
Pondicherry W	47270	80000	11
Kerala Inj	45049	80000	11
Pondicherry Inj	45049	80000	11
Goa-SR Inj	45049	80000	11

NR PoC LOSS SLABS

Zone	Loss(%)	Slab w.r.t Weighted Avg
Uttarakhand W	4.04%	High
Rihand	4.00%	High
Singrauli	3.63%	High
UP W	3.22%	High
Rajasthan W	3.10%	High
Delhi W	3.00%	Normal
UP Inj	2.81%	Normal
Punjab W	2.64%	Normal
Haryana W	2.63%	Normal
Nathpa Jhakri	2.15%	Low
Chandigarh W	2.11%	Low
Chamera 1	2.08%	Low
Rajasthan Inj	2.00%	Low
HP Inj	2.00%	Low
Dadri	2.00%	Low
Delhi Inj	1.98%	Low
J&K Inj	1.98%	Low
Tehri	1.98%	Low
HP W	1.96%	Low
J&K W	1.95%	Low
Haryana Inj	1.92%	Low
Punjab Inj	1.79%	Low
Chandigarh Inj	1.79%	Low
Uttarakhand Inj	1.79%	Low

High	3.10
WA Loss	2.80
Low	2.50

WR PoC LOSS SLABS

Zone	Loss(%)	Slab using Weighted Average
Vindhyachal	4.71%	High
Korba	4.57%	High
Chhatisgarh Inj	4.37%	High
Sipat	4.23%	High
Madhya Pradesh W	3.98%	Normal
Maharashtra W	3.94%	Normal
Goa W	3.77%	Normal
Madhya Pradesh Inj	3.29%	Low
Gujarat W	3.29%	Low
Maharashtra Inj	3.27%	Low
D&D W	3.22%	Low
DNH W	3.22%	Low
Gujarat Inj	3.02%	Low
Chhatisgarh W	3.01%	Low
Goa Inj	2.59%	Low
D&D Inj	2.59%	Low
DNH Inj	2.59%	Low

High	4.05
WA Loss	3.75
Low	3.45

ER PoC LOSS SLABS

Zone	Loss(%)	Slab w.r.t Weighted Avg
Kahalgaon	2.37%	High
Teesta	2.24%	High
Farakka	2.16%	High
Bhutan	2.00%	Normal
Orissa Inj	1.89%	Normal
DVC Inj	1.77%	Normal
Bihar W	1.71%	Normal
West Bengal Inj	1.54%	Normal
Jharkhand W	1.54%	Normal
Sikkim W	1.53%	Low
West Bengal W	1.50%	Low
Orissa W	1.49%	Low
DVC W	1.42%	Low
Bihar Inj	1.33%	Low
Jharkhand Inj	1.33%	Low
Sikkim Inj	1.33%	Low

High	2.13
WA Loss	1.83
Low	1.53

NER PoC LOSS SLABS

Zone	Loss(%)	Slab w.r.t Weighted Avg
NER Inj	2.47%	Normal
NER W	2.52%	Normal

High	2.79
WA Loss	2.49
Low	2.19

SR PoC LOSS SLABS

Zone	Loss(%)	Slab using Weighted Average
Andhra Pradesh Inj	4.87%	High
Tamilnadu W	4.68%	High
Ramagundam	4.04%	Normal
Karnataka W	3.90%	Normal
Andhra Pradesh W	3.82%	Normal
Kerala W	3.74%	Normal
Karnataka Inj	3.37%	Low
Goa W	3.30%	Low
Taminadu Inj	3.15%	Low
Injection at Talcher	3.06%	Low
Pondy W	2.76%	Low
Kerala Inj	2.67%	Low
Pondy Inj	2.67%	Low
Goa Inj	2.67%	Low

High	4.31
WA Loss	4.01
Low	3.71